## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/20/2016

NAME OF THE PETITIONER(S)

: G. Sadayaramanujam & 2 others

NAME OF THE RESPONDENT(S)

: GGN Spinning Mills Private Limited and 4 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

1. ICING REPARTRIDGE 6th RESPONDENT

2. Sushina Harrini A.

A.m. sridharan rap. Grund fr 8h. R. Sunkarancrayanon Ryudhto 24

Ms A Sushma Harini, counsel for petitioner present. Shri A M Sridharan, counsel for R1 to R4 and counsel for R6 present. Counsel for R1 to R4 prayed time for filing application, counter in the petition filed by the other side for bringing LRs of the deceased R2 on record. Time extended at request. Put up on 26.10.2016 at 10.30 A.M.

(Ch. Mohd. Sharief Tario) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)